

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

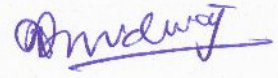

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE PARTIES: Mr. Sadanand Gangaram Kadam

V/s.

M/s. Hatway Sai Star Cable & Data Com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M.S. BHARDWAJ	Adv for R-6 to 12] 
2	Shri V. P. Kesma	Adv for R-1 to 5	
3	Adv. VINIT J. Melkar i/b SD Ibrahim Law Chambers	Adv for Petitioner	

Order

C.P. No. 33/397-398/CLB/MAH/2013

1. Respective Ld. Counsels from both the sides are present and stated that an arbitration proceedings are going on. A mutual settlement is expected to come out shortly, stated in the court.
2. Both the sides have given an undertaking that the progress and the areas of settlement shall be placed before this Bench as early as possible.
3. As per consent of both the sides, next date of hearing is fixed on 18.11.2016

sd/-

Dated: 15.09.2016

Shri M.K. Shrawat
Member (Judicial)